

13

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AT HYDERABAD

O.A. 1708/97

Date: 29-12-1997

Between:

M. Edlaiah

.. Applicant

A N D

1. Commandant,
(OIC Civilians Branch)
Headquarters,
Artillery Centre,
Hyderabad - 500 031.

2. M. Raju .. Respondents

Counsel for the applicant : J. Kanakaiah
Advocate

Counsel for the respondent: V. Rajeswara Rao
CGSC

Coram:

Hon'ble Shri H. Rajendra Prasad, Member(A)

Order

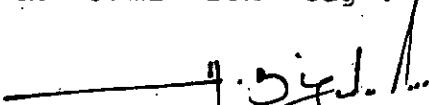
Oral order (per Hon. Mr. H. Rajendra Prasad, Member(Admn.)

None for the applicant. Mr. V. Rajeswara Rao for the respondents.

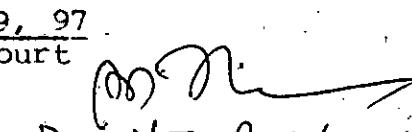
1. The applicant is the son of a former employee through his first wife. The father of the applicant passed away in June, 1993, and, according to the applicant, a son of the deceased employee through his second wife, has been given employment ignoring his own claim. The applicant merely asserts that he has made several representations to the authorities. However, no copy of any of such representations is filed in the OA except a legal notice served on his behalf in June, 1997, i.e., four full years after the demise of the father of the applicant. If the applicant seeks any relief from the authorities, it is entirely for him to submit a proper representation to them. A mere legal notice cannot be taken note of for the purpose of this OA. If any representation is now submitted by the applicant within next 30 days, the respondents may examine his claim and convey their decision to him within twenty days thereafter.

2. Thus the OA is disposed of at the admission stage.

No costs.


(H. Rajendra Prasad)
Member (Admn.)

Dated : December 29, 97
Dictated in Open Court


Deputy Registrar

sk

O.A. 1708/97.

To

1. The Commandant,
(OIC Civilians Branch)
Headquarters, Artillery Centre,
Hyderabad-31.
2. One copy to Mr.J.Kanakaiah, Advocate, CAT.Hyd.
3. One copy to Mr.V.Rajeswar Rao, Addl.CGSC. CAT.Hyd.
4. One copy to HHRP.M.(A) CAT.Hyd.
5. One copy to ~~DR~~ DR(A) CAT.Hyd.
6. One spare copy.

pvm.

27/1/98

TYPED BY
COMPARED BY

I Court
CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD: M(A)

DATED: 29-12-1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in
O.A.No. 1708197

T.A.No.

(W.P.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with direction

Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

p.v.m.

1/copy

केन्द्रीय प्रशासनिक ब्यांकरण
Central Administrative Tribunal
प्रेषण/DESPATCH

19 JAN 1998

हैदराबाद न्यायपीठ
HYDERABAD BENCH